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THE HIGH COURT OF KERALA

57952

Kochi - 682 031  
Post Box No. 2600

C6 - 56052/2018

Dated- 29/06/2018

**OFFICIAL MEMORANDUM**

Sub: Inter district/departmental transfer- Vacancy of Confidential Assistant Gr.II in the Civil Wing of Judicial Department, Kozhikode District - Applications calling of - reg.

Ref:- (1) Letter No.A1-18/2018 dated 20/06/2018 of the District Judge, Kozhikode.

(2) G.O.(MS).No. 04/61/PD dated 02/01/1961.

(3) G.O.(P).No.36/91/P&ARD dated 02/12/1991.

(4) G.O.(P).No.05/13/P&ARD dated 06/02/2013.

The undermentioned officers are informed that the District Judge, Kozhikode as per the letter cited 1<sup>st</sup> has reported one vacancy of Confidential Assistant Gr. II to be filled up by way of inter district/departmental transfer. They are, therefore, directed to obtain and forward the applications for transfer to the Civil Judicial Wing of Kozhikode District from candidates who are eligible to apply for the same in the light of the G.O.s cited. The District Judges and Chief Judicial Magistrates are also directed to verify and certify the correctness of the service particulars submitted in the applications.

They are further directed to give necessary instructions to all concerned on the following:-

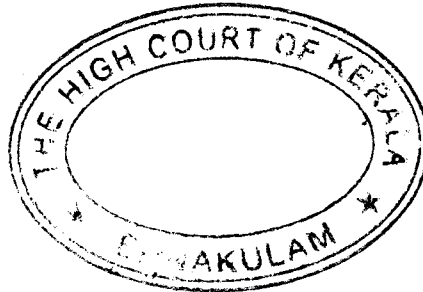
- (1) The applicants shall express their willingness (duly countersigned) to abide by the terms and conditions of the G.O. cited 2<sup>nd</sup> in the event of their transfer.
- (2) The applicants who received regular promotions shall furnish a declaration to the effect that they agree, to be reverted to the entry post of Confidential Assistant Grade II in the event of their transfer and for consequential refixation of their pay in the post of

(P.T.O.)

Confidential Assistant Grade II, excluding the fixation benefits  
enjoyed on promotion as Grade I/ Senior Grade/ Selection Grade  
Confidential Assistant, duly countersigned by the District Judge/  
Chief Judicial Magistrate concerned.

- (3) The applicants should have completed the qualifying service for seeking inter district transfer as prescribed in para 4(1) of the G.O. cited 2<sup>nd</sup>. Period of service in other posts in Judicial Department in the present district can also be considered for this purpose. The period of leave under Appendix XII A, Part I, KSRs will not be reckoned as service for the purpose.
- (4) The applicants shall furnish their complete service details such as date of joining in the Judicial Department and post, date of joining as Confidential Assistant Grade II, period of LWA under Appendix XII A, period of deputation, etc. in the application.
- (5) Subsequent request for cancellation of the sanctioned transfer shall not be entertained except under compelling circumstances.
- (6) The applications received prior to the date of this O.M. will not be taken into consideration.

Incomplete applications and the applications received in the High Court after 15/07/2018 will not be entertained.



(By Order)

  
Sureshkumar D.  
Assistant Registrar

To

- All District Judges (except the District Judge, Kozhikode).
- All Chief Judicial Magistrates.
- IT Section, High Court (For publishing in the website)

Copy to: The District Judge, Kozhikode.

Note:- Reply shall be addressed to the Registrar (Subordinate Judiciary).